

HIGH COURT OF UTTARAKHAND
NAINITAL

NOTIFICATION

No. 201 /UHC/Admin.A/2008

Dated: October 1st, 2008.

Sri Dinesh Prasad Gairola, District & Sessions Judge, Chamoli is transferred and posted as District & Sessions Judge, Pithoragarh in the vacant Court.

No. 202 /UHC/Admin.A/2008

Dated: October 1st, 2008.

Smt. Meena Tiwari, 2nd Addl. District & Sessions Judge Dehradun is transferred and posted as District & Sessions Judge, Chamoli vice Sri Dinesh Prasad Gairola.

District & Sessions Judge, Chamoli is also given additional charge of District & Sessions Judge, Rudraprayag in addition to her duties with a direction to hold the Court of District & Sessions Judge, Rudraprayag at Rudraprayag for a week in a month till 30/11/2008.

By Order of Hon'ble the Chief Justice

Sd/-
(V.K. Maheshwari)
Registrar General.